

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 10<sup>th</sup> July 2025 as follows :

<b>Sr No</b>	<b>Date</b>	<b>Sr No</b>	<b>Date</b>
54 to 58	July 30,2025	61, 63 to 71	August 05,2025
59 to 60	July 31,2025	72 to 82	August 06,2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 14<sup>th</sup> day of July, 2025.

By order,

sd/-  
**(A. H. Laddhad)**  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I),  
High Court, A.S., Bombay.